

(3) When these are not successful, legal action is taken in appropriate cases.

(4) Help of the police/revenue authorities is sought for when considered necessary.

(5) Half-yearly targets for clearance of outstandings to be achieved by each units are fixed by Secretary (Communications).

(6) Heads of circles have been directed to review the outstandings against Government subscribers personally for proper pursuit of the cases.

(7) The Secretary (Communications) has personally written to all Ministries of the Central Government and the Chief Secretaries of the States to clear the dues expeditiously and to nominate Liaison Officers in each office to settle the disputes, if any, with the P & T authorities.

(8) Continuous review and monitoring of the performance of the Units at the Directorate's level.

Green Revolution and Increase in Production

*281. SHRI K. P. SINGH DEO:
SHRI CHITTA BASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that according to world experts, the green revolution all over the world has reached a peak and new avenues have to be found out to keep up the graph of agricultural production going up;

(b) what is Government's reaction to the position obtaining in India; and

(c) what scientific methods are being envisaged to step up production in tune with the rise in population?

THE MINISTER OF AGRICULTURE
AND RURAL RECONSTRUCTION
AND IRRIGATION (RAO BIRENDRA

SINGH): (a) The Ministry is not aware of such views having been expressed by any recognised expert.

(b) Green revolution in India has not yet reached its peak level.

(c) The scientific methods envisaged are:

(i) Expansion of area under irrigation;

(ii) Larger and efficient use of fertilisers;

(iii) Increased distribution of quality seed;

(iv) Adequate plant protection measures on expanded area.

(v) Expansion of area under high yielding varieties;

(vi) Greater emphasis on soil and water conservation measures and improved dry land farming practices;

(vii) Transfer of technology through new re-organised extension system "Training and visits";

(viii) Training of farmers and Extension workers;

(ix) Intensification of research.

Demand of Delhi Teachers

*282. SHRIMATI GEETA MUKHERJEE:

SHRI SAIFUDDIN CHAUDHARY:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have examined the recommendations of the Committee which went into the demands submitted in 1979 by the Joint Council of Delhi Teachers which conducted an agitation in April, 1979;

(b) if so, the details;

(c) if not, the reasons; and

(d) whether Government are aware that the delay in taking a decision is causing anxiety among Delhi teachers and are carrying on agitation for their demands?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (d). The whole matter is still under consideration.

Central School at Bhavnagar, Amreli and Rajkot

*283. SHRI NAVIN RAVANI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to lay a statement showing:

(a) whether it is a fact that a number of class I and II Government Employees of Central Government are working in the district headquarters of Bhavnagar, Amreli and Rajkot and nearby areas but they have no facility of Central school as such their children have to face difficulties for want of admission etc.;

(b) if so, what provision has been made by Central Government to open such schools at various Talukas, towns and cities in these districts;

(c) how many Central schools are there at present in various parts of these districts;

(d) how many have been constructed or opened during 1975 to 1977, 1st April 1977 to 31st December, 1979 and during 1st April, 1980 to 31st January, 1981; and

(e) how many such schools are likely to be opened during 1981 and 1982?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). A Kendriya Vidyalaya (Central School) has already been functioning at Rajkot since 1965-66. The question of starting Kendriya Vidyalayas at Bhavnagar and

Amreli can be considered only when concrete proposals in the prescribed manner are received from appropriate sponsoring authorities.

(c) One.

(d) None.

(e) Locations for the Kendriya Vidyalayas to be opened during an year are decided every year before the commencement of the academic session.

दिल्ली में पेड़ों की अनधिकृत रूप से कटाई

284. श्री तारिक अमरुत : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मार्च, 1980 में, पेड़ों को अनधिकृत रूप से काटे जाने के सम्बन्ध में तार द्वारा अधिकारियों को सूचित किया गया था ;

(ख) क्या यह भी सच है कि 11 महीने गुजर जाने के बाद भी इस शिकायत के सम्बन्ध में कोई कार्यवाही नहीं की गई है;— और

(ग) सरकार की उन अधिकारियों के खिलाफ क्या कार्यवाही किए जाने का विचार है जो इस मामले में लापरवाह रहे हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण और सिंचाई मंत्री (श्री बीरेन्द्र सिंह) : (क) कृषि मंत्रालय और दिल्ली उपराज्यपाल को मार्च, 1980 में कुछ पत्र मिले थे, जिनमें दिल्ली में रिज क्षेत्र के संरक्षण सम्बन्धी नियमों का उल्लंघन करने तथा पेड़ों की गैर कानूनी कटाई करने के बारे में चिन्ता व्यक्त की गई थी ।

(ख) जी नहीं ।

(ग) प्रश्न ही नहीं होता ।